

and turnover in the last three years is laid on the Table of the House. [Placed in Library. See No. L.T. 6393/74]. Figures of their total investment in bulk drugs separately are not available.

(b) No permission letters are being issued by the Ministry since 1966. Diversification is governed by the Government policy as might be in force from time to time. No preference is shown by way of speed in screening of applications of foreign firms for COB or other industrial licences.

(c) The steps taken by Government to encourage the Indian Sector and regulate the working of foreign firms have been furnished in reply to Lok Sabha Starred Question No. 227 dated 27th November, 1973.

Expert Body Report on Drugs and Pharmaceuticals

2645 SHRI IYOTIRMOY BOSU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Expert Body Report on Drugs and Pharmaceuticals has been received by Government;

(b) if so, on what date;

(c) the main findings and recommendations of the Expert Body; and

(d) when the report will be placed before Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : (a) and (b). Perhaps the reference is to the Working Group constituted under the Chairmanship of the Chairman, Bureau of Industrial Costs and Prices to examine the cost structure of 24 bulk drugs. The report of the Group was received in four parts between April and October, 1972.

(c) and (d). The recommendations of the Group are still under consideration.

Casual Labour Engaged in Loading of Coal

2646. SHRI C. K. JAFFER SHARIEF: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that due to the non-availability of coal and wagons in time, the casual labourers have to wait and their time is wasted;

(b) whether Government propose to give work to the casual labourers for the full week and to pay them wages for the full week; and

(c) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

One Union for Railways

2647. SHRI BHOGENDRA JHA: SHRI ISHAQUE SAMBHALI:

Will the Minister of RAILWAYS be pleased to state :

(a) the reaction of the Central Trade Unions to Government's decision about having one Union for Railways; and

(b) the criteria proposed to be laid down for creating recognition to the Union?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) and (b). In the Conference on Labour Relations held by Minister for Railways on 4-2-1974, with the leaders of the All India Railwaymen's Federation and the National Federation of Indian Railwaymen and four Central Trade Union organisations, a general consensus emerged that there should be only one union which should be broad based and popular enough to represent all Crafts and Categories of Railway workers.